

National Company Law Tribunal

Allahabad Bench

CP No. 47/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Badri Singh V/s Prism Industrial Complex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 71(10) of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv.	Petitioner	Rahul
2.	Aditya V. Verma	Adv.	for	Aditya

CP No.47/ALD/2017

Parties are represented by their respective counsels. Matter is adjourned for further hearing on 13th September, 2017.

— Sd —

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash